



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.09.2026

## **NOTICE**

Please take notice that the following matters listed in the Court – II on 23.09.2026 was not taken up. The next date of hearing in the matter is **24.09.2026** at 10:25 AM.

| S. No. | Case No.                                                        | Name of the parties                                            | Counsel for Appellants         | Counsel for Respondents                         |
|--------|-----------------------------------------------------------------|----------------------------------------------------------------|--------------------------------|-------------------------------------------------|
| 1.     | I.A. No. 6870 of 2026 in Comp. App. (AT) (Ins) No. 929 of 2025  | Civitech Developers Pvt. Ltd.<br>Vs.<br>Ajeet Kumar Rai & Ors. | Vinod Chaurasia                | Harish Taneja- RP in-person<br>Gunjan Arora- R7 |
| 2.     | I.A. No. 6890 of 2026 in Comp. App. (AT) (Ins) No. 1321 of 2025 | Ramesh Chandra Pant<br>Vs.<br>Catalyst Trusteeship Ltd. & Ors. | Ramesh Chandra Pant- in-person | Harish Taneja- RP in-person<br>Srishti Agrawal  |

By order of Hon'ble Officiating Chairperson  
-Sd/-  
Registrar